282	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2	3	4
9.	Prakasam	481337	465337
10.	Srikakulam	425784	414504
11.	Visakhapatanam	216090	212222
12.	Vizianagaram	311320	306617
13.	West Godavari	329477	274690
	Total	4290450	3841610

Statement-II

District-wise details of assets created during the last three financial years and the current financial year under MGNREGA in Andhra Pradesh

Sl.	Districts	Assets created (in numbers)			
No.		2015-16	2016-17	2017-18	2018-19
					(as on 06.02.2019)
1.	Anantapur	380166	93177	47718	28230
2.	Chittoor	463849	96253	78215	34977
3.	East Godavari	447595	113560	93381	40817
4.	Guntur	333602	100085	66057	17968
5.	Kadapa	298135	95732	49596	30317
6.	Krishna	225983	47877	42988	20312
7.	Kurnool	378008	82787	46251	28002
8.	Prakasam	356186	120766	49382	26532
9.	S.P.S Nellore	207322	134851	46722	29854
10.	Srikakulam	294516	61360	38698	12384
11.	Visakhapatnam	332689	72481	34552	15220
12.	Vizianagaram	322513	106458	55543	29577
13.	West Godavari	221545	82689	43981	14578
	Total	4262109	1208076	693084	328768

## Status of construction of all weather roads under PMGSY

861. SHRI V. MURALEEDHARAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the progress made as regards constructing all weather roads under Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise during the last three years;

- (b) details of proposals received from State Government of Kerala and Andhra Pradesh during this period; and
  - (c) the amount sanctioned during this period, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The progress made in construction of all weather roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise during the last three years is given in the Statement-I (*See* below).

(b) The details of proposals received and sanctioned to the States of Kerala and Andhra Pradesh during the last three years are as under:-

Year	Proposal received		Proposals sanctioned					
-	No. of works	Cost (₹ in crore)	No. of works	Cost (₹ in crore)				
Kerala								
2015-16	107	432.08	01	3.04				
2016-17	Nil	Nil	84	274.20				
2017-18	103	291.45	66	196.75				
Andhra 1	Andhra Pradesh							
2015-16	Nil	Nil	Nil	Nil				
2016-17	Nil	Nil	Nil	Nil				
2017-18	465	1376.24	276	823.95				

Out of the remaining 59 works, 33 eligible works worth ₹ 87.84 crores were sanctioned to the State of Kerala in 2018-19.

Out of the remaining 189 works, 111 eligible works worth ₹ 211 crores were sanctioned to the State of Andhra Pradesh in 2018-19.

(c) The State-wise details of Central Share released during the last three years are given in the Statement-II.

Unstarred Questions

Statement-I

State-wise details of progress made in construction of all weather roads under PMGSY during the last three years

S1.	State	2015-16		2016-17		2017-18	
No.		Target Length (km.)	Completed Length (km.)	Target Length (km.)	Completed Length (km.)	Target Length (km.)	Completed Length (km.)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	600	972.733	1,350.00	733.55	500	154.057
2.	Arunachal Pradesh	511	306.14	650	1,360.51	1,000.00	1,132.02
3.	Assam	810	989.48	750	929.515	2,000.00	1,618.63
4.	Bihar	4,000.00	3,445.51	6,540.00	6,601.62	5,600.00	5,226.69
5.	Chhattisgarh	1,950.00	2,041.40	2,750.00	1,019.57	1,600.00	1,901.49
6.	Goa	0	0	0	0	0	0
7.	Gujarat	2,000.00	693.867	400	211.875	50	50.306
8.	Haryana	390	549.177	52	62.845	50	38.28
9.	Himachal Pradesh	650	658.64	500	1,429.27	1,700.00	1,772.53
10.	Jammu and Kashmir	975	789.858	1,050.00	1,785.16	1,800.00	1,804.54
11.	Jharkhand	1,340.00	1,281.22	3,000.00	3,119.52	4,500.00	4,519.95
12.	Karnataka	715	999.508	800	897.09	66	58.98
13.	Kerala	310	393.904	430	314.327	434	356.01
14.	Madhya Pradesh	4,433.00	4,980.97	6,200.00	5,081.97	5,200.00	5,222.45
15.	Maharashtra	780	890.707	1,900.00	2,000.70	900	569.758
16.	Manipur	390	364.553	790	1,485.85	1,000.00	731.199
17.	Meghalaya	130	150.96	400	368.865	450	150.329
18.	Mizoram	104	117.32	200	298.08	500	237.132
19.	Nagaland	175	93.5	150	395	50	85
20.	Odisha	3,055.00	3,894.04	6,200.00	5,796.93	7,000.00	7,175.77
21.	Punjab	650	728.207	450	586.53	950	851.75
22.	Rajasthan	2,600.00	2,175.37	3,000.00	3,113.10	3,200.00	3,257.03
23.	Sikkim	156	390.769	150	247.422	400	419.155
24.	Tamil Nadu	1,200.00	588.974	800	883.189	1,500.00	1,611.36
25.	Tripura	250	357.326	400	405.622	650	313.138
26.	Uttar Pradesh	2,500.00	3,406.93	3,900.00	3,095.25	4,500.00	4,106.46

Written Answers to	[	[11 February, 2019]			Unstarred Questions 285		
1 2	3	4	5	6	7	8	
27. Uttarakhand	900	1,025.29	1,000.00	1,989.32	1,500.00	1,839.11	
28. West Bengal	1,750.00	2,466.15	4,100.00	2,825.53	3,500.00	3,213.11	
29. Telangana	325	397.251	900	408.644	400	302.929	
Total	33,649.00	35,149.76	48,812.00	47,446.84	51,000.00	48,719.16	

State-wise details of Central share released during the last three years

Sl.	State(s)		Funds Released	
No.	(-)	2015-16	2016-17	2017-18
1	2	3	4	5
1.	Andhra Pradesh	379.20	197.59	92.37
2.	Arunachal Pradesh	375.00	205.92	700.00
3.	Assam	347.82	475.76	575.58
4.	Bihar	2781.00	2958.34	1349.31
5.	Chhattisgarh	498.00	449.81	338.96
6.	Goa	0.00	0.00	0.00
7.	Gujarat	474.10	31.04	0.00
8.	Haryana	304.69	44.01	0.00
9.	Himachal Pradesh	268.40	396.61	399.56
10.	Jammu and Kashmir	488.00	755.61	1400.00
11.	Jharkhand	864.99	819.59	1122.26
12.	Karnataka	140.80	331.95	5.00
13.	Kerala	151.00	179.45	169.13
14.	Madhya Pradesh	1122.00	1979.48	1294.63
15.	Maharashtra	553.30	606.00	270.59
16.	Manipur	299.80	412.19	231.50
17.	Meghalaya	150.70	211.99	50.04
18.	Mizoram	50.90	93.36	200.00
19.	Nagaland	4.00	8.05	8.80
20.	Odisha	1382.70	1925.67	2147.80
21.	Punjab	221.10	275.66	339.15

Written Answers to	[RAJYA SABHA]		Unstarred Questions
2	3	4	5
Rajasthan	559.90	559.41	1120.26
Sikkim	68.60	138.16	337.00
Tamil Nadu	205.00	309.58	636.39
Tripura	274.83	392.3725	135.38
Uttar Pradesh	1110.35	1234.87	866.81
Uttarakhand	409.19	550.2	702.21
West Bengal	1427.58	819.18	1058.35
Telangana	273.73	146.0255	99.22
Total	15186.68	16507.85	15650.29
	Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh Uttarakhand West Bengal Telangana	2     3       Rajasthan     559.90       Sikkim     68.60       Tamil Nadu     205.00       Tripura     274.83       Uttar Pradesh     1110.35       Uttarakhand     409.19       West Bengal     1427.58       Telangana     273.73	2     3     4       Rajasthan     559.90     559.41       Sikkim     68.60     138.16       Tamil Nadu     205.00     309.58       Tripura     274.83     392.3725       Uttar Pradesh     1110.35     1234.87       Uttarakhand     409.19     550.2       West Bengal     1427.58     819.18       Telangana     273.73     146.0255

Survey of landless labourers in Maharashtra

- 862. SHRI RAJKUMAR DHOOT: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether Government has conducted any survey about the landless labourers in rural Maharashtra who are engaged in manual labour for livelihood;
  - (b) if so, the details thereof, district-wise; and
- (c) welfare measures extended to these landless labourers of the State by Government?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Yes, Sir. The Socio Economic and Caste Census 2011 (SECC 2011) included the survey of the landless labourers which was conducted through a comprehensive programme involving the Ministry of Rural Development, the Ministry of Housing and Poverty Alleviation, the Office of the Registrar General and Census Commissioner (ORGI), Ministry of Home Affairs and State Governments/UT Administrations including Maharashtra. The district-wise number of the landless manual casual labourers of Maharashtra is given in the Statement (See below).

(c) Ministry of Rural Development is using data of SECC-2011 to identify beneficiaries as the data have the details of Socio-Economic status of households, including its deprivation. The programme/scheme interventions are targeted to deal with the universe of deprivation/multi-dimensionality of poverty reported in SECC. Under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), all households seeking manual casual work are guaranteed 100 days work.